GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5152 ANSWERED ON:26.04.2013 WITHDRAWAL OF CRIMINAL CASES AGAINST TRIBALS Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether instances of implication of tribals in false criminal cases have come to the notice of the Government in the country;
- (b) if so, the details thereof for the last three years and the current year, State/UT-wise;
- (c) whether the Government has urged the State Governments to withdraw such false criminal cases registered against the tribals;
- (d) if so, the details thereof; and
- (e) the response of the State Governments/UT administrations thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (e): Information is being collected and will be laid on the Table of the House.